

IN THE NATIONAL GREEN TRIBUNAL  
SOUTH ZONE, CHENNAI

Original Application No. 56 of 2020 (SZ)

*SUO MOTU based on the News Item in The Hindu Newspaper dt: 04.03.2020, Chennai  
Supplementary, "Sithalapakkam lake in need of succour"*

*Vs*

*The Secretary to Govt. of Tamil Nadu, Public Works Department, Chennai and Ors*

Status Report filed by Block Development Officer (Village Panchayats) of St Thomas  
Mount Panchayat Union

I, T. Harikrishnan, Block Development Officer, (Village Panchayats) St Thomas Mount  
Panchayat Union, having office at No 1, Chitlapakkam 1st Main Road, Chitlapakkam,  
Chennai – 600064 reports as follows:

- I respectfully submit that on 7<sup>th</sup> February 2022, Block Development Officer of St  
Thomas Mount Panchayat Union was added as a respondent in these proceedings.

- I respectfully submit that this Honourable National Green Tribunal is *suo moto* dealing with dumping of waste at Sithalapakkam lake. At present, waste dumped at this has been removed in total.
- I respectfully submit that, in order to collect everyday waste generated in this area, we employed 48 workers. Furthermore, we have 3 tractors, 1 Taurus Lorry, 16 e-carts and 12 pushcarts for collection of waste. It is important to note, collected waste transported to waste dumping site at Kolathur Panchayat falls within Kattankolathur Panchayat Union.
- I respectfully submit that, public awareness programmes were arranged at Sithalapakkam Village Panchayat by way displaying notice boards and public announcement through microphone regarding not to dump waste in public places.
- Elected President of Sithalapakkam Village confirmed that neither sewage nor any liquid waste is let into Sithalapakkam lake. Liquid waste generated from the human settlement area by the Tamil Nadu Slum Clearance Board, as previously known were collected in a pond specially dug up for this purpose to treat the liquid waste and erected fence surrounding the pond.

- I respectfully submit that the Joint Committee appointed by this Honourable National Green Tribunal inspected the lake on 7<sup>th</sup> June 2022 and the nodal agency Water Resources Department is directed to file the committee report.

Hence, in the above circumstances, it is respectfully prayed that the National Green Tribunal South Zone may be pleased to pass orders or other orders may be deemed fit and proper according to the circumstances and thus render justice.

Signed: 

Date: 18-08-2022  
Block Development Officer (V.Pt)  
Punithathomaiyar Malai  
Panchayat Union

**Verification**

I, T. Harikrishnan, Block Development Officer, (Village Panchayats) St Thomas Mount Panchayat Union do hereby verified the contents of this Report and they are true to my personal knowledge based on the records and I have not suppressed any facts.

Signature: 

Official stamp: 18-08-2022  
Block Development Officer (V.Pt)  
Punithathomaiyar Malai  
Panchayat Union